

# **NATIONAL LOK ADALAT**

**8<sup>th</sup> day of July, 2017**

**BENCH NO. - I**  
**COURT ROOM NO.- 32**

**CENTENARY BUILDING, HIGH COURT, CALCUTTA**

The Hon'ble Mr. Justice Sahidullah Munshi

Mr. Pratik Kumar Bhattacharyya Advocate

<b>Sl.</b>	<b>CASE NO.</b>	<b>NAME OF THE PARTIES</b>
1.	FMAT 768/16	Rupali Mondal Vs. National Insurance Co. Ltd. & Anr.
2.	FMAT 349/17	Najina Bibi & Ors. Vs. National Insurance Co. Ltd. & Anr.
3.	FMAT 361/16	Md. Obaidur Rahaman Vs. National Insurance Co. Ltd. & Anr.
4.	FMAT 662/16	Mirkashem Sk. & Ors. Vs. National Insurance Co. Ltd. & Anr.
5.	WP 17775 (w) / 06	Shreenath Shaw Vs. Calcutta Electric Supply Corporation Ltd.
6.	WP 19177 (w) / 06	Md. Ashraf Jamal Vs. Calcutta Electric Supply Corporation Ltd.
7.	WP 16140 (w) / 06	Md. Mukhtar Ahmed Vs. Calcutta Electric Supply Corporation Ltd.
8.	WP 16014 (w) / 06	Vijoy Gupta & Ors. Vs. Calcutta Electric Supply Corporation Ltd.
9.	FMAT 741/16	Narayan Modak Vs. New India Assurance Co. Ltd.
10.	FMA 1063/13	ICICI Lombard General Insurance Co. Ltd. Vs. Gulsan Khatun & Ors.
11.	FMAT 349/14	Shriram General Insurance Co. Ltd. Vs. Sannyasi Hazra & Ors.
12.	FMAT 1235/15	Sukumar Majhi & Ors. Vs. United India Assurance Co. Ltd.
13.	FMAT 3067/06	Smt. Gita Maity & Ors. Vs. United India Assurance Co. Ltd.
14.	FMAT 686/09	Rubi Hansda & Ors. Vs. National Insurance Co. Ltd.
15.	FMAT 762/14	National Insurance Co. Ltd. Vs. Lakshmi Kanta Pal & Ors.
16.	WP 13104 (w) / 06	Narayan Ch.Das Vs Calcutta Electric Supply Corporation Ltd.
17.	WP 11826 (w) / 06	Shikha Roy Vs. Calcutta Electric Supply Corporation Ltd.
18.	WP 11389 (w) / 06	Chetan J Sheth Vs. Calcutta Electric Supply Corporation Ltd.
19.	WP 8274 (w) / 06	Sankar Paul Vs. Calcutta Electric Supply Corporation Ltd.
20.	FMA 1425/15	Minor Pialy Koley & Ors. Vs. ICICI Lombard General Insurance Co. Ltd.
21.	FMAT 1890/09	Anza Bibi Vs. National Insurance Co. Ltd.
22.	FMA 762/12	Kohinoor Bibi Vs. National Insurance Co. Ltd.
23.	FMAT 3020/07	National Insurance Co. Ltd. Vs. Hanifa bibi & ors.
24.	FMA 1496/09	Janahabi Konar & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd.
25.	FMA 1402/15	Smt. Chandana Pal & Ors. Vs. Bajaj Allianz General Insurance Co. Ltd.
26.	FMAT 1040/12	Bajaj Allianz General Insurance Co. Ltd. Vs. Maya Roy
27.	FMA 2543/14	The New India Assurance Co. Ltd. Vs. Nishapati Bagdi & Ors.
28.	FMAT 3553/05	Kanchan Mondal Vs. New India Assurance Co. Ltd.
29.	FMA 189/12	Basudeb Ghosh Vs. New India Assurance Co. Ltd.
30.	FMAT 1263/16	Anjali Biswas Vs. Oriental Insurance Co. Ltd.

31.	FMAT 694/17	Nibedita Saha & Ors. Vs. United India Insurance Co. Ltd.
32.	FMAT 71/16	Sahida Bibi & Ors. Vs. Tapan Bhakat & Anr.
33.	FMAT 822/16	Whida Sabnam & Anr. Vs. Sri Ram General Insurance Co. Ltd. & Anr.
34.	FMA 170/11	Smt. Chanda Das & Ors. Vs. ICICI Lombard General Insurance Co. Ltd.
35.	WP 13103 (w) / 06	Narayan Ch. Das Vs. Calcutta Electric Supply Corporation Ltd.
36.	FMA 158/17	Panna Halder & Anr. Vs. National Insurance Co. Ltd. & Anr.
37.	FMAT 1307/16	Sanyashi Biswas Vs. National Insurance Co. Ltd. & Anr.
38.	FMAT 518/16	Shyamali Biswas & Ors. Vs. National Insurance Co. Ltd. & Anr.
39.	FMAT 1850/09	Alpana Roy & Ors. Vs. New India Assurance Co. Ltd.
40.	WP 5126 (w) / 09	Anubhab Roy Vs. Calcutta Electric Supply Corporation Ltd.
41.	WP 12399 (w) / 09	Jharna Koyal Vs. Calcutta Electric Supply Corporation Ltd.
42.	WP 16839 (w) / 09	Premier Engineering Works Vs. Calcutta Electric Supply Corporation Ltd.
43.	WP 858 (w) / 10	Kanak Prabha Chatterjee Vs. Calcutta Electric Supply Corporation Ltd.
44.	WP 1020 (w) / 10	Moynul Islam Vs. Calcutta Electric Supply Corporation Ltd.
45.	WP 4910 (w) / 10	Giridhari Shaw Vs. Calcutta Electric Supply Corporation Ltd.

# **NATIONAL LOK ADALAT**

**8<sup>th</sup> day of July, 2017**

**BENCH NO. - II**

**COURT ROOM NO.- 33**

**CENTENARY BUILDING, HIGH COURT, CALCUTTA**

**The Hon'ble Mr. Justice Md. Mumtaz Khan**

**Mr. Gurudas Mitra, Advocate**

<b>SL. NO.</b>	<b>CASE NO.</b>	<b>NAME OF THE PARTIES</b>
1.	FMAT 486/16	Bishkha Mondal & Anr. Vs. National Insurance Co. Ltd. & Anr.
2.	FMAT 54/17	Sadhana Das Vs. National Insurance Co. Ltd. & Anr.
3.	FMA 53 / 17	Pritilata Biswas Vs. National Insurance Co. Ltd. & Anr.
4.	FMAT 127/17	Arun Ram Vs. National Insurance Co. Ltd. & Anr.
5.	FMAT 324/17	Biplab Biswas Vs. National Insurance Co. Ltd. & Anr.
6.	FMAT 495/17	Smt. Bimala Bairagya & Anr. Vs. National Insurance Co. Ltd. & Anr.
7.	FMAT 55/17	Pramila Mondal & Ors. Vs. National Insurance Co. Ltd. & Anr.
8.	FMA 468/11	Kumari Sumi Halder Vs. New India Assurance Co. Ltd.
9.	FMAT 688/15	Mantu Naskar Vs. New India Assurance Co. Ltd.
10.	FMA 1037/11	Anarjan Bibi @ Khatoon Vs. New India Assurance Co. Ltd.
11.	FMA 931/08	Niyamat Mallick & Anr. Vs. New India Assurance Co. Ltd.
12.	FMA 329/08	Ram Nibas Singh Vs. New India Assurance Co. Ltd.
13.	FMA 3565/15	Mitarani Ghosh & Ors. Vs. National Insurance Co. Ltd.

14. FMAT 1402/13 Jharna Bibi & Ors. Vs. National Insurance Co. Ltd.
15. FMA 1427/15 Rama Mukherjee Vs. New India Assurance Co. Ltd.
16. FMA 1069/12 Sangita Ghosh Vs. New India Assurance Co. Ltd.
17. FMA 433/12 Pampa Dawn Vs. New India Assurance Co. Ltd.
18. FMA 322/11 Samswa Sk. Vs. New India Assurance Co. Ltd.
19. FMA 194/11 Benugopal Jhuy Vs. New India Assurance Co. Ltd.
20. FMA 437/11 Kundan Saha Vs. New India Assurance Co. Ltd.
21. FMA 1341/12 Minor Bulu @ Santan Dulay Vs. New India Assurance Co. Ltd.
22. FMAT 672/16 Rajesh Ghosh Vs. National Insurance Co. Ltd.
23. FMA 2216/16 Amal Kr. Roy Vs. National Insurance Co. Ltd.
24. FMAT 1368/14 Arati Chakraborty Vs. National Insurance Co. Ltd.
25. FMAT 542/11 Barnapada Rana Vs. National Insurance Co. Ltd.
26. FMA 1047/13 Ashma khatoon Vs. National Insurance Co. Ltd.
27. FMA 1039/13 Sadakun Bibi Vs. National Insurance Co. Ltd.
28. FMA 3392/13 Sri Shib Murmu & Ors. Vs. The New India Assurance Co. Ltd. & Ors.

29.	FMAT 263/16	Lalita Dafadar Vs. Oriental Insurance Co. Ltd.
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30. WP 20861 (w) / 06 Farzana Khanam Vs. CESC
31. WP 21880 (w) / 06 Akram Hossain Vs. CESC
32. WP 21893 (w) / 06 Jb Juber Alam Vs. CESC

33.	WP 21894 (w) / 06	Md. Sharif Vs. CESC
34.	WP 21903 (w) / 06	Sk. Peyaroo Vs. Vs. CESC
35.	WP 21902 (w) / 06	Fatma Khalil Vs. CESC
36.	WP 22072 (w) / 06	Md. Nasusad Khan Vs. CESC
37.	WP 22069 (w) / 06	Quaz Enatetur Rahman Vs. CESC
38.	WP 21895 (w) / 06	Md. Moquimuddin Vs. CESC
39.	WP 22071 (w) / 06	Lailun Nisa Vs. CESC
40.	WP 9388 (w) / 07	Dilip Kr. Das Vs. CESC
41.	WP 7497 (w) / 07	Md. Naim Vs. CESC
42.	WP 4803 (w) / 07	Md. Rustam Vs. CESC
43.	WP 22872 (w) / 06	Aurangzeb Elahi Vs. CESC
44.	WP 21407 (w) / 06	Imraul Haque Vs. CESC
45.	WP 21294 (w) / 06	Md. Salauddin Vs. CESC

# **NATIONAL LOK ADALAT**

**8<sup>th</sup> day of July, 2017**

**BENCH NO. - III**  
**COURT ROOM NO.- 34**

**CENTENARY BUILDING, HIGH COURT, CALCUTTA**

The Hon'ble Mr. Justice Debi Prosad Dey

Ms. Chandreyee Alam Advocate

SL. NO.	CASE NO.	NAME OF THE PARTIES
1.	FMAT 266/17	Kabir Sk. Vs. National Insurance Co. Ltd. & Anr.
2.	FMAT 1600/12	Anita Roy & Anr. Vs. National Insurance Co. Ltd. & Anr.
3.	FMAT 1823/09	Fulmala Halder & Anr. Vs. National Insurance Co. Ltd. & Anr.
4.	FMAT 1192/12	Tapati Banerjee & Drs. Vs. National Insurance Co. Ltd. & Anr.
5.	FMAT 1044/15	Rupali Ghosh & Drs. Vs. National Insurance Co. Ltd. & Anr.
6.	FMAT 1155/15	Jaharlal Dey Vs. National Insurance Co. Ltd. & Anr.
7.	FMAT 1066/15	Ramkrishna Saha & Anr. Vs. National Insurance Co. Ltd. & Anr.
8.	FMAT 1934/06	Gopesh Deb Sharma @ Gopeswar Sarkar Vs. The New India Assurance Co. Ltd. & Drs.
9.	FMAT 320/07	Sri Paresh Ch. Biswas Vs. The New India Assurance Co. Ltd. & Drs.
10.	FMAT 1455/12	Malati Soren & Drs. Vs. The New India Assurance Co. Ltd. & Drs.
11.	FMA 1505/14	Sk. Md. Nesar Ah med @Nasar Ali @Sk. Md. Nesar Ahmed Vs. The New India Assurance Co. Ltd. & Drs.
12.	FMA 1214/08	Sri Prabir Pramanik @Prabir Pramanik The New India Assurance Co. Ltd. & Drs.
13.	FMA 846/09	New India Assurance Co. Ltd. Vs. Saroj Kr. Barui
14.	FMA 1246/12	Ishani Mukherjee Vs. New India Assurance Co. Ltd.
15.	FMA 1580/03	Sachidananda Roy Vs. New India Assurance Co. Ltd.
16.	FMA 2349/05	Samad Ali & Drs. Vs. New India Assurance Co. Ltd.
17.	FMA 1074/15	Saraswati Patra Vs. New India Assurance Co. Ltd.
18.	FMA 525/09	Abdul Rahaman Vs. New India Assurance Co. Ltd.
19.	FMAT 449/17	Nachuru Bibi Vs. New India Assurance Co. Ltd.
20.	FMAT 1020/13	Sushila Devi Vs. New India Assurance Co. Ltd.
21.	FMAT 15/14	Md. Neshar Ahmed Vs. New India Assurance Co. Ltd.
22.	FMAT 320/07	Paresh Ch. Biswas Vs. New India Assurance Co. Ltd.
23.	FMA 253/10	Anita Kala Vs. New India Assurance Co. Ltd.
24.	FMA 955/13	Shampa Dutta Vs. New India Assurance Co. Ltd.
25.	FMAT 320/16	Asarafennesha Mondal & Drs. Vs. The Oriental Insurance Co. Ltd. & Anr.
26.	FMA 177/12	The New India Assurance Co. Ltd. Vs. Sagar Hazra
27.	FMA 459/07	Hemanta Jhingaram Vs. The New India Assurance Co. Ltd.
28.	FMAT 504/13	The New India Assurance Co. Ltd.Vs. Sarbamangala Sarkar
29.	FMAT 816/16	Salehar Mondal Vs. Oriental Insurance Co. Ltd.

30.	WP 21409 (w) / 06	Jb Md. Hasim Vs. CESC
31.	WP 21218 (w) / 06	Md. Ishaque Vs. CESC
32.	WP 21217 (w) / 06	Sk. Ladla Vs. CESC
33.	WP 20406 (w) / 06	Md. Tayab Vs. CESC
34.	WP 11612 (w) / 09	Dharmendra Yadav Vs. CESC
35.	WP 11774 (w) / 09	Bindeswar Shaw Vs. CESC
36.	WP 11611 (w) / 09	Madhu Chandra Dey Vs. CESC
37.	WP 11695 (w) / 09	Sitaram Shaw Vs. CESC
38.	WP 16128 (w) / 09	Mahaboob Alam Vs. CESC
39.	WP 11286 (w) / 09	Ram Bilas Mahato Vs. CESC
40.	WP 11949 (w) / 09	Anand Thakur Vs. CESC
41.	WP 9328 (w) / 09	Pratimka Chakraborty Vs. CESC
42.	WP 8019 (w) / 09	Sundarlal Bothra Vs. CESC
43.	WP 4039 (w) / 09	Jaya Devi Paswan Vs. CESC
44.	WP 5374 (w) / 08	Salim Khan Vs. CESC
45.	WP 1868 (w) / 08	Ashok Das Vs. CESC

# **NATIONAL LOK ADALAT**

**8<sup>th</sup> day of July, 2017**

**BENCH NO. - IV**  
**COURT ROOM NO.- 35**

**CENTENARY BUILDING, HIGH COURT, CALCUTTA**

The Hon'ble Mr. Justice Siddhartha Chattopadhyay

Mr. Indranil Chakravarti, Advocate

SL. NO.	CASE NO.	NAME OF THE PARTIES
1.	FMAT 129/17	Madhabi Dhali & Anr. Vs. National Insurance Co. Ltd. & Anr.
2.	FMAT 261/17	Chandrakanta Biswas Vs. United India Insurance Co. Ltd.
3.	FMAT 267/17	Shefali Das Vs. United India Insurance Co. Ltd.
4.	FMAT 50/17	Shibani Ghosh Vs. United India Insurance Co. Ltd.
5.	FMAT 817 /16	Nilima Sarkar Vs. United India Insurance Co. Ltd.
6.	FMAT 39/17	Pratima Das & Anr. Vs. United India Insurance Co. Ltd.
7.	FMAT 132/17	Priyanka Chakraborty Vs. ICICI Lombard General Insurance Co. Ltd. & Anr.
8.	FMA 583/10	The New India Assurance Co. Ltd. Vs. Monsoor Ahmed
9.	FMA 1905/14	Anjali Mondal & Anr. Vs. The New India Assurance Co. Ltd.
10.	FMAT 326/17	Dulal Biswas Vs. National Insurance Co. Ltd.
11.	FMAT 146/14	Najira Bibi Sekh & Ors. Vs. ICICI Lombard General Insurance Co. Ltd.
12.	FMAT 617/15	ICICI Lombard General Insurance Co. Ltd. Vs. Majibhar Sekh & Ors.
13.	FMAT 1073/13	Sudha Devi & Ors. Vs. The Oriental Insurance Co. Ltd.
14.	FMAT 986/13	Mithu Singh Vs. The Oriental Insurance Co. Ltd.
15.	FMAT 748/14	Basanti Biswas & Ors. Vs. The Oriental Insurance Co. Ltd.
16.	FMA 226/10	Sri Chabi Ram Mahat Vs. Sri Swapan Mondal & Ors.
17.	FMA 2388/16	Smt. Kakali Patwari & Ors. Vs. The New India Assurance Co. Ltd. & Anr.
18.	FMA 893/08	Palan Purkait @Palan Chandra Purkait Vs. The New India Assurance Co. Ltd. & Anr.
19.	FMA 887/12	Kiran Bala Mistri Vs. Oriental Insurance Co. Ltd.
20.	FMA 294/06	Debanjan Bose Vs. Oriental Insurance Co. Ltd.
21.	FMA 689/06	Shyamali Maity & Ors. Vs. Oriental Insurance Co. Ltd.
22.	FMAT 555/14	Anjali Biswas Vs. Oriental Insurance Co. Ltd.
23.	FMAT 984/13	Nurjahan Bibi Vs. Oriental Insurance Co. Ltd.
24.	FMAT 1022/13	Arati Dhara Vs. Oriental Insurance Co. Ltd.
25.	FMAT 1158/13	Nayantara Mondal Vs. Oriental Insurance Co. Ltd.
26.	FMAT 1399/15	Namita Rani Saha Vs. Oriental Insurance Co. Ltd.
27.	FMAT 332/15	Behula Ruidas Vs. Oriental Insurance Co. Ltd.
28.	FMAT 517/16	Siddhartha Adhikari Vs. Oriental Insurance Co. Ltd.
29.	WP 25463 (w) / 10	Kanika Mukherjee Vs. CESC
30.	WP 23093 (w) / 10	Abdul Rashidabdul Rashid Vs. CESC
31.	WP 18277 (w) / 10	Shyamsundari Shaw Vs. CESC
32.	WP 20165 (w) / 10	Ranjit Kr. Sarkar @ Ranjit Sarkar Vs. CESC
33.	WP 17483 (w) / 10	Kalpna Moreya Vs. CESC
34.	WP 15897 (w) / 10	Reba Dutta Vs. CESC
35.	WP 15895 (w) / 10	Bidyut Ghosh Vs. CESC
36.	WP 14732 (w) / 10	Debu Dey Vs. CESC
37.	WP 11248 (w) / 06	Shankar Lal Ghosh Vs. CESC
38.	WP 10104 (w) / 10	Saraswati Devi Shaw Vs. CESC
39.	WP 309 (w) / 10	Ajit Chatterjee Vs. CESC
40.	WP 22072 (w) / 09	Mukesh Kumar Vs. CESC
41.	WP 22821 (w) / 10	Royal Blue Accessories Co. Vs. CESC
42.	WP 22815 (w) / 10	Narmada Equipment & Spares Co. Vs. CESC
43.	WP 6433 (w) / 10	Satya Narayan Jhawar Vs. CESC
44.	WP 6442 (w) / 10	Sushil Kr. Jajudia Vs. CESC
45.	WP 17884 (w)/06	Lakhi Shaw Vs. CESC



